

भारत सरकार
GOVERNMENT OF INDIA



लद्दाख का राजपत्र The Ladakh Gazette

एस.जी.-एल.डी.-अ.-16102026-1845
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लद्दाख, 16 अक्टूबर, 2026
LADAKH, FRIDAY, OCTOBER, 16, 2026

Part II - Section 3

केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

REVENUE DEPARTMENT, UT SECRETARIAT,
LEH, LADAKH 194101

NOTIFICATION

Leh, the 16th of October, 2026

S.O. 286 - In exercise of the powers conferred by section 5 of the Jammu and Kashmir Land Revenue Act, 1996 (*Act No. XII of Samvat 1996*), in its application to the Union territory of Ladakh; the Administration of the Union territory of Ladakh and in continuation of S.O 180 Dated 27.04.2026 and S.O 219 dated: 12.07 2026, hereby redefines the Tehsils & Revenue Villages in the districts of Union Territory of Ladakh, as under: -

District: Sham

Name of Tehsil	Name of the Revenue Village (s)
1. Aryan Valley	1.Dha- Bema (HQ)

	2.Hanu
	3.Garkone
	4.Darchiks

District: Kargil

Name of Tehsil	Name of the Revenue Village (s)
1. Sodh	1.Yourbaltak (HQ)
	2.Akchamal
	3.Apatee
	4.Tumail
	5. Barchey
	6. Silmoo
	7. Lalung
	8. Chulichan

District: Zaskar

Name of Tehsil	Name of the Revenue Village (s)
1.Phey (HQ)	1.Rangdum
	2.Phey
	3. Remala-Skagam
	4. Hamiling
	5. Abran
	6. Akshow
	7.Atting
	8.Rantaksha
	9.Tungri

District: Drass

Name of Tehsil	Name of the Revenue Village (s)
1.Thasgam (HQ)	1.Thasgam
	2.Jasgund
	3. Kharboo
	4.Shamisha

District: Changthang

Name of Tehsil	Name of the Revenue Village (s)
1. Himya (HQ)	1.Tukla
	2.Liktse
	3.Tarchit
	4. Kungyam
	5.Teri
	6.Himya

The Revenue Villages specified in this notification shall cease to form part of their respective existing Tehsils and shall, with effect from the date of commencement of this notification, form part of the newly constituted Tehsils concerned.

In response to the long-standing public demand, the powers of the Additional Deputy Commissioner, Durbuk, are being entrusted to the SDM, Durbuk. The decision aims to strengthen local administration and ensure greater administrative accessibility and timely delivery of public services to the people of Durbuk.

This notification shall come into force from the date of its publication in the Official Gazette.

By order and in the name of the Lieutenant Governor of the Union territory of Ladakh.

**Sd/
(Shurbir Singh, IAS)
Commissioner/Secretary Revenue,
UT of Ladakh.**

Copy to the: -

1. Director General of Police, UT of Ladakh for kind information.
2. Additional Secretary, JKL Affairs, MHA, GoI for kind information.
3. Administrative Secretaries (All), UT of Ladakh for kind information.
4. Secretary to Hon'ble Lieutenant Governor, UT of Ladakh for kind the information of Hon'ble Lieutenant Governor, UT of Ladakh
5. Deputy Commissioner (All), UT of Ladakh for kind information.
6. OSD to the Chief Secretary, UT of Ladakh for the kind information of Chief Secretary, UT of Ladakh
7. Technical Director, NIC For uploading on the UT website information and necessary action
8. Order file.

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**(Anupam Bhardwaj, JKAS)
Under Secretary, Revenue,
UT of Ladakh.**

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